

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 426 of 2020

In the matter of:

NCC Ltd.Appellant

Vs.

Golden Jubilee Hotels Pvt. Ltd. & Ors.Respondents

Present:

Appellant: Mr. Tejas Chhabra, Ms. Priya Kumar, Advocates.

Respondents: Mr. Vijay Kaundal, Mr. Lakshmi Prakash, Mr. Gyanendra Kumar, Ms. Kamalika Bhattacharjee, Mr. Robin Grover, Mr. Aman Chandole, Ms. Varsha Yogesh, Advocates for R5 (Caveator)
Mr. Y Suryanarayan, Mr. Subodh Kumar Agrawal, Advocates for R1
Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P Badri Premnath, Mr. P.V. Nikhil, Mr. H Pawar, Advocates for R4
Mr. P Venkat Reddy, Advocate for R3
Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate for R2 (COC).

Company Appeal (AT) (Insolvency) No. 430 of 2020

In the matter of:

Consolidated Engineering CompanyAppellant

Vs.

Subodh Kumar Agarwal & Ors.Respondents

Present:

Appellant: Mr. Uddyam Mukherjee, Ms. Madhurika Ray, Mr. Ankit Jain, Advocates.

Respondents: Mr. Nitish Kant Sharma, Advocate.
Ms. Lakshmi Prakash, Mr. Gyanendra Kumar, Mr. Vijay Kaundal, Mr. P Venkat Reddy, Ms. Kamalika Bhattacharjee, Mr. Aman Chandole, Mr. Robin Grover, Ms. Varsha Yogesh, Advocates for R3.

**Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P.V. Nikhil,
Advocates for R4.**

Mr. Subodh Kumar Agrawal, Advocate for R1.

**Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj
Vivek, Advocate for COC.**

**Mr. Arijit Mazumdar, Mr. Shambo Nandy, Mr.
Akanksha Kaushik, Advocates for R11.**

Company Appeal (AT) (Insolvency) No. 432 of 2020

In the matter of:

Infinity Interiors Pvt. Ltd.

....Appellant

Vs.

Subodh Kumar Agarwal & Ors.

....Respondents

Present:

**Appellant: Mr. Uddyam Mukherjee, Ms. Madhurika Ray, Mr. Ankit
Jain, Advocates.**

Respondents: Mr. Nitish Kant Sharma, Advocate.

**Mr. Y. Suryanarayan, Mr. Subodh Kumar Agrawal,
AdvocateS for R1.**

**Ms. Lakshmi Prakash, Mr. Gyanendra Kumar, Mr. Vijay
Kaundal, Mr. P Venkat Reddy, Ms. Kamalika
Bhattacharjee, Mr. Aman Chandole, Mr. Robin Grover,
Ms. Varsha Yogesh, Advocates for R3.**

**Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P.V. Nikhil,
Advocates for R4.**

Mr. Vijay Kaundal, Advocate for R5.

**Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj
Vivek, Advocate for COC.**

**Mr. Arijit Mazumdar, Mr. Shambo Nandy, Mr.
Akanksha Kaushik, Advocates for R11.**

Company Appeal (AT) (Insolvency) No. 438 of 2020

In the matter of:

Laxmi Narayan Sharma

....Appellant

Vs.

**Subodh Kumar Agrawal,
Resolution Professional, Golden Jubilee Hotels Pvt.
Ltd. & Ors.**

....Respondents

Present:

Appellant: Mr. Yogesh Kumar Jagia, Mr. Sumedha Chadha, Mr. Suraj Prakash, Ms. Priyanka Solanki, Mr. Rajshekhar Rao, Ms. Mrinal Litoria, Advocates.

Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Vijay Kaundal, Ms. Lakshmi Prakash, Mr. Gyanendra Kumar, Ms. Kamalika Bhattacharjee, Mr. Robin Grover, Mr. Aman Chandole, Ms. Varsha Yogesh, Advocates for R10

Ms. Bidya Rani, Advocate.

Mr. Y Suryanaryan, Mr. Subodh Kumar Agrawal, Advocates for R1.

Mr. Arijit Mazumdar, Mr. Shambo Nandy, Ms. Aakanksha Kaushik, Mr. Abhijit Sinha, Advocates for R11

Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P.V. Nikhil, Advocates for R4.

Mr. Arun Kathpalia, Senior Advocate with Mr. P Venkat Reddy, Mr. Pankaj Vivek, Advocates for R2, 3, 5, 6, 8 & 9.

Mr. Syed Arsalan Abid, Mr. Prateek Khaitan, Mr. Sikander Khan, Advocates for R7

Company Appeal (AT) (Insolvency) No. 710 of 2020

In the matter of:

Ahuja Furnishers Pvt. Ltd.

....Appellant

Vs.

Subodh Kumar Agarwal & Ors.

....Respondents

Present:

Appellant: Mr. Uddyam Mukherjee, Ms. Madhurika Ray, Mr. Ankit Jain, Advocates.

Respondents: Mr. Nitish Kant Sharma, Advocate.
Mr. Y. Suryanarayan, Mr. Subodh Kumar Agrawal, Advocate for R1.
Ms. Lakshmi Prakash, Mr. Gyanendra Kumar, Mr. Vijay Kaundal, Mr. P Venkat Reddy, Ms. Kamalika Bhattacharjee, Mr. Aman Chandole, Mr. Robin Grover, Ms. Varsha Yogesh, Advocates for R3.
Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P.V. Nikhil, Advocates for R4.
Ms. Maria, Ms. Bindu K Nair, Advocates for IBBI
Mr. Vijay Kaundal, Advocate for R5.
Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate for COC.
Mr. Arijit Mazumdar, Mr. Shambo Nandy, Mr. Akanksha Kaushik, Advocates for R11.

Company Appeal (AT) (Insolvency) No. 336 of 2020

In the matter of:

EIH Ltd.Appellant
Vs.
Subodh Kumar Agarwal & Ors.Respondents

Present:

Appellant: Mr. Arijit Mazumdar, Mr. Shambo Nandy, Mr. Akanksha Kaushik, Mr. Abhijit Sinha, Advocates
Respondents: Ms. Lakshmi Prakash, Mr. Gyanendra Kumar, Mr. Vijay Kaundal, Mr. P Venkat Reddy, Ms. Kamalika Bhattacharjee, Mr. Aman Chandole, Mr. Robin Grover, Ms. Varsha Yogesh, Advocates for R3.
Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate for R2 (Caveator).
Mr. Y. Suryanarayan, Mr. Subodh Kumar Agrawal, Advocates for R1.

ORDER

(Through Virtual Mode)

09.12.2020: Pleadings in Company Appeal (AT) (Insolvency) No. 336 of 2020 have not been completed. Let the same be completed within four weeks. Learned counsel for the Appellant may provide a copy of the appeal paper book to Mr. Pankaj Vivek, Advocate representing the Financial Creditors within three days.

Learned counsel for the parties may file their written submissions not exceeding three pages in matters, wherever they are not filed as yet, along with compilation of the relevant judgments.

Mr. Rajshekhar Rao, Advocate representing the Appellant in Company Appeal (AT) (Insolvency) No. 438 of 2020 submits that the application has been filed in regard to salary of CEO in terms of Diary No.20282 of 2020 in I.A No. 1440/2020. The same may be listed for consideration on the next date of hearing with notice to other side who may file objections. Mr. Rajshekhar Rao, learned counsel for the Appellant to provide a copy thereof to Mr. Y Suryanaryan, learned counsel for the Respondent within three days.

List this batch of appeals 'for admission (after notice)' on 10th February, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**